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Dated: 28th Aug 2025



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-012/NCLAT/CHN BEN/2025

## NOTICE

Please take notice that the next date of hearing in the following matters in Chennai Bench is **29.08.2025** 

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 487/2025 (Contempt App.) in Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023 For Directions IA No. 612, 613 & 615/2025 For Interim Injunction IA No. 730/2025	Attluru Sreenivasulu Reddy Suspended Director of KLSR Infratech Limited Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. Mayan H Jain	Mr. Sriram Venkatavaradan R1 Mr. Chandramouli Prabhakar R2
2.	Comp App (AT) (CH) (Ins) No. 377/2025  (With defects)	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd. & 2 Ors.	Mr. V Venkata Sivakumar Party-in-person	

By order of Hon'ble Member (Judicial)

Chennai Bench

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